

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 191 of 2021

In the matter of

S. Sekar,
S/o. (Late) Mr. P. Suyambu Nadar,
No- 3, Venkateswara Nagar,
Kishkintha Main Road, Tambaram (West),
Chennai – 600045.
Email id – gokulkrish.law@gmail.com
Phone Number – 9677180414

...Applicant

And

1. The Secretary,
Ministry of Agriculture & Farmers,
Welfare, Govt. of India,
Krishi Bhawan,
Rajendra Prasad Road,
New Delhi – 110001.
Email ID : secy-agri@nic.in
Phone No. 011- 23382651

2. The Chief Secretary / Chairperson,
Tamil Nadu Wetland Authority and Chief Wildlife Warden,
Govt. of Tamil Nadu, Fort St. George,
Fort, Chennai – 600009, Tamil Nadu,
Email ID : cwiw-wildlife3@yahoo.in
Phone No. 044-25671556

3. The Revenue Secretary,
Tamil Nadu Revenue Department,
Govt. of Tamil Nadu, Fort St. George,
Fort, Chennai- 600009, Tamil Nadu.
Email ID : mawssec@tn.gov.in
Phone No. 044-25671556

Arslanuland

4. The Secretary,
Tamil Nadu Agricultural Department,
Govt. of Tamil Nadu, Fort St. George,
Fort, Chennai – 600009, Tamil Nadu.
Email ID : agrisec@tn.gov.in
Phone No. 044-25674482

5. The Secretary,
Tamil Nadu Public Works Department,
Govt. of Tamil Nadu, Fort St. George,
Fort, Chennai – 600009, Tamil Nadu.
Email ID : pwdsec@tn.gov.in
Phone No. 044-28410402

6. The Director,
Director of Town & Country Planning,
No. 807, Anna Salai, Chennai – 600002.
Email ID : tcp@ap.gov.in
Phone No. 044-2852115

7. R.P. Dharmalingam,
S/o. (late) Ramakrishnan,
Plot No. 1379C, 6-th Street,
18-th Mail Road, I Block,
Anna Nagar, (West), Chennai – 600040.
Phone No. 9841036779.

8. The District Collector,
Kancheepuram District.

9. Tamil Nadu Pollution Control Board,

10. The District Forest Officer,
Chengalpattu Division

... Respondents

Arshamalanbam

UNDERTAKING MEMO FILED BY 7th RESPONDENT

I, R.P.Dharmalingam @ A.R. Dharmalingam, S/o. Late Ramakrishnan, residing at Plot No.1379C, Door No.15C,Golden Villa, 6th Street, I Block, Vallalar kudiyrupu,18th Main Road,Anna Nagar West, Chennai-600 040, do hereby solemnly affirm and sincerely state as follows :

1. I humbly submit that, this Hon'ble tribunal in its order dated 06.04.2022, directed me, as I am the project proponent, to approach the Water Resource Department and obtain No Objection Certificate for construction of storm water drain. In pursuance of the order dated 06.04.2022, I have approached the Water Resource Department by making a representation dated 30.04.2022 enclosing with it, the sketches of various possibilities to erect the storm water drain and sought for approval.

2. I humbly submit that, the authorities of WRD had conducted an inspection on the project layout site after receipt of my representation. Finally, the Executive Engineer, WRD, Kanchipuram, passed an order vide Letter No. EVA 1/ Ko. 28 NOC – Ezhichur/ 2022 dated 18.08.2022, for construction of storm water drain by enumerating the manner in which the storm water drainage to be constructed. The

A.R. Dharmalingam

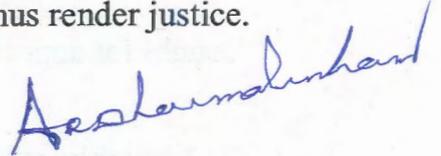
approved sketch has also been enclosed with the order, showing the proposed construction to be erected as water drain.

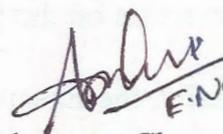
3. It is submitted that, I have initiated the construction work on 22.08.2022 in the manner and conditions prescribed by the Water Resource Department in its order dated 18.08.2022.

4. It is prayed that in light of the NOC granted by the WRD dated 18.08.2022 and the commencement of work by me, this Hon'ble tribunal may dismiss this original application by granting 4 months time to complete the construction work of storm water drainage and comply the order of this tribunal.

It is therefore prayed that this tribunal may be pleased to grant me 4 months time to complete the construction work of storm water drainage and further dismiss the application and thus render justice.

Solemnly affirmed at Chennai on this
the 23rd day of August 2022
and signed his name in my presence


Before me


E.No: 338/16.
Advocate, Chennai

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE
AT CHENNAI**

Original Application No. 191 of 2021

In the matter of

S. Sekar, ...Applicant

And

The Secretary,
Ministry of Agriculture & Farmers,
Welfare, Govt. of India, and others
...Respondents

**UNDERTAKING MEMO
FILED BY THE 7th RESPONDENT**

M/s.

**S.SENTHIL – 1050/98
R.ANBUKARASU – 1025/98
J.KARUPPIAH – 733/2000
D.VAIRAMOORTHY – 463/01
M.PREM KUMAR – 332/17
R.VIVEK – 2365/18
K.GOKUL – 1462/21**

Counsel for 7th Respondent

Mob : 9787575555

mail id : rithikpandian@gmail.com